

(c) whether there is any scheme to establish a factory for the production of raw film, in the State of Madras; and

(d) If so, whether the preliminary survey has been made in this connection?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) 200 million feet.

(b) We have no precise information.

(c) No, Sir.

(d) Does not arise.

#### DEMOLITION OF HOUSES

**\*2211. Sardar Hukam Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that 72 houses on the Western side of Upper Ridge Road, opposite Durgah Pir Rattan Nath Jhandewala in Delhi, were demolished on the 17th May, 1952;

(b) how many of these houses were *pacca* built;

(c) what was the estimated cost of the houses demolished; and

(d) where those who were living in these houses have been accommodated after displacement?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) 71, not 72, houses were in fact demolished. They were demolished after due notice had been given to the displaced persons who were occupying them, and after they had agreed to move out, appreciating the reasons that necessitated the demolition of these houses.

(b) All were *Kacha* except two, which were semi *pakka*.

(c) The cost is not known but it could not have been much.

(d) 68 families were accommodated in Tehar Colony, Tilak Nagar and 3 who had not occupied the premises before 15th August 1950, were allotted plots in Ramesh Nagar.

#### SALT

**\*2212. Shri M. L. Agrawal:** Will the Minister of Production be pleased to state:

(a) what has been the total production of Salt in India during the years 1950-1951 and 1951-1952;

(b) the different varieties of Salt and their sources;

(c) whether any quantity of Salt has been exported during these years;

(d) if so, what and to which country and of what variety in either of the years;

(e) what quantity of Salt is required for annual consumption in

(i) India,

(ii) Uttar Pradesh;

(f) the restrictions, if any, on the import in Uttar Pradesh of Salt of the above varieties from their source;

(g) the quota of Salt of each variety allotted to Uttar Pradesh during the above years; and

(h) whether self-sufficiency has been attained in Salt?

**The Minister of Production (Shri K. C. Reddy):** (a) 710 and 762 lakh maunds respectively.

(b) A statement showing the different varieties of Salt and their sources is laid on the Table of the House. [See Appendix X, annexure 45.]

(c) Yes.

(d) The export of sea salt to Japan amounted to 4,92,000 maunds and 14,75,000 maunds respectively during these years, while its export to East Pakistan was 26,10,000 maunds and 6,56,000 maunds. There were no other exports.

(e) (i) About 713 lakh maunds.

(ii) About 100 lakh maunds.

(f) Under the provisions of the United Provinces Salt Control Order, 1947, only nominees of the U.P. Government can import salt into the State.

(g) A statement showing the quota of salt of each variety allotted to Uttar Pradesh is laid on the Table of the House. [See Appendix X, annexure No. 45].

(h) Yes.

#### PARLIAMENTARY WING OF THE PRESS

**\*2213. Shri M. L. Dwivedi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the enlargement of the Parliamentary Wing of the Press has been completed;